

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3147
TO BE ANSWERED ON DECEMBER 18, 2025**

MAPPED AND NOTIFIED WATER BODIES UNDER AMRUT IN PANNA

NO. 3147. SHRI VISHNU DATT SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware of encroachment, pollution and loss of public space at Lokpal Sagar Talab in Panna town and if so, the details thereof;**
- (b) whether the waterbody has been mapped, notified and considered under AMRUT/ urban waterbody rejuvenation guidelines for conservation and restoration and if so, the details thereof;**
- (c) whether any Detailed Project Report (DPR), proposal or fund sanction for desilting, anti- encroachment works and lake-edge protection has been received from the State/ULB and if so, the details and present status thereof;**
- (d) if not, the administrative or procedural reasons therefor along with the remedial measures being taken for urgent conservation; and**
- (e) the timeline fixed and the funding modality for restoring the lake, securing drinking-water quality and reclaiming the adjacent community space?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (e): Water is State subject and its management including management of water bodies is the responsibility of the State Government. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.**

Under AMRUT 2.0, rejuvenation of water bodies is an admissible component. Under the Mission, States/ Union Territories (UTs) are empowered to select, design, approve, prioritise and implement the projects within the broad framework of Mission guidelines. The State of Madhya Pradesh has taken up 430 water body rejuvenation projects worth ₹ 511.75 crore including 7 water body rejuvenation projects in Panna district. The State has not taken up Lokpal Sagar Talab in Panna town under water body rejuvenation component of AMRUT 2.0.

The State has informed that Lokpal Sagar reservoir serves as a major source of drinking water for the city. Water Resource Department of the State Government has prepared an estimate of ₹2.06 crore for the repair and renovation of Lok Sagar tank and its canal. The Panna Municipal Council has also prepared a proposal of ₹2.96 crore for the desilting and beautification of Lokpal Sagar Talab, under the District Mining Fund.
